

**ANNEXURE 3**

Name of Corporate Debtors: PIK RESOURCE INDIA PRIVATE LIMITED

Date of commencement of CIRP: 06/02/2023

List of Creditors as on: 27.02.2023

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No.      | Name of creditor | Details of claims received |                     | Details of claims admitted |                 |                                     |                             |                        |                          | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|--------------|------------------|----------------------------|---------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|-----------------|
|              |                  | Date of Receipt            | Amount Claimed      | Amount of Claim Admitted   | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in COC |                             |  |                               |                                     |                 |
| 1            | Bank of Baroda   | 20-Feb-23                  | 21,51,91,135        | 21,51,91,135               | Credit Facility | Note-1                              | Note-2                      | No                     | 100.00%                  | 0                           | None   | -                             | -                                   |                 |
| <b>Total</b> |                  |                            | <b>21,51,91,135</b> | <b>21,51,91,135</b>        |                 |                                     |                             |                        |                          | <b>0</b>                    |  | <b>-</b>                      | <b>-</b>                            |                 |

**Note-1 Amount of claim covered by security interest : BOB**

1. Mortgage of Leasehold Land at Plot No. 402/1 & 402/2 ( Land Area about 10728 sq mts.) with Factory Buildings, Sheds, Structures thereon in GIDC Umbergaon, District Valsad, Gujarat in name of the company valued at Rs.21.21 Crores. Mortgage created on 27.09.2012
2. Hypothecation of plant and machinery as per sanction dated 29.06.2019. Hypothecation agreement dated 26.11.2009. Valued at Rs. 14.50 Crores.
3. Flat No.F/99, 22nd Floor North Bombay CHS Ltd., Juhu Tara Road Juhu, Mumbai- 400049 (Area About 518 sq.ft. Carpet) Values at Rs. 1.98 Crores

**Note-2 Amount of claimed covered by personal guarantors**

Mr. Rajiv RameshKumar Sawhney  
 Mrs. Aruna RameshKumar Sawhney  
 Ms. Archana RameshKumar Sawhney